

A

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. No. 664/90

New Delhi, this the 18th July, 1994.

HON'BLE SHRI C.J.ROY, MEMBER (J)

HON'BLE SHRI P.T.THIRUVENGADAM, MEMBER (A)

Shri Vijay Pal Singh  
s/o Shri Brijmohan Singh  
17/8, Shaktinagar, Delhi-7

..Applicant

(By Shri B.S.Randhawa, Advocate)

Vs.

1. Union of India, through  
The Secretary,  
Ministry of Information &  
Broadcasting, New Delhi.

2. Director General,  
Doordarshan, Mandi House,  
New Delhi.

..Respondents

(By Shri ML Verma, Central Govt.  
Addl. Standing Counsel).

ORDER (DRAFT)

HON'BLE SHRI C.J.ROY, MEMBER (J)

None for the applicant despite this  
case being called thrice.

The case is standing on the Board  
since long time. It is peremptorily posted  
for hearing. The case is dismissed for default  
for non-prosecution. No costs.

*O. J. Th*

(P.T.THIRUVENGADAM)  
Member (A)

*Order*  
(C.J.ROY)  
Member (J)

*1 M*